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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SHAKTHI PRIYA B (FOR KING & PARTRIDGE)	COUNSEL FOR R4 & R7	B. Shakti Priya. (For King & Partridge)
2.	HARCHINI J for RAJ JHABAKH	Counsel for petitioner	Harchini J
3.	N. P. VISAY KUMAR for R. Sankaranarayanan	Counsel for R2	N. P. Visay Kumar

ORDER

Counsel for petitioner present. Counsel for R2 and counsel for R4 & R7 are present. Counsel for R2 stated that the senior counsel could not attend the Tribunal today as he is held up at Hon'ble High Court of Madras and both the counsel sought time for submitting arguments in relation to the settlement talks between the parties. Time extended at their request. Put up on 23.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)